

PIONEER AGRO EXTRACTS LIMITED

CIN: L15319PB1993PLC012975

Registered Office: Chhoti Nahar Malakpur, Pathankot, Distt. Gurdaspur, Punjab- 145025

Telephone No.: +91 186 2345352-55, Email ID: complianceofficer@pioneeragro.co.in

Website: www.pioneeragro.co.in

Post Offer Advertisement under Regulation 18(12) in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended.

Open Offer for Acquisition of 22,36,817 Equity Shares from the Shareholders of Pioneer Agro Extracts Limited (Hereinafter referred to as "Target" or "Target Company" or "PAEL") by Mr. Jagat Mohan Aggarwal ("Acquirer 1"), Mrs. Shuchita Aggarwal ("Acquirer 2") and Jagat Mohan Aggarwal HUF ("Acquirer 3") (Hereinafter collectively referred to as the "Acquirers")

This post issue offer advertisement is being issued by **Corporate Capital Ventures Private Limited**, ("Manager to the Offer"/ "Manager"), on behalf of Acquirers, in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). The Detailed Public Statement with respect to the aforementioned offer was published in all editions of the Business Standard (English), Business Standard (Hindi), Lakshadeep (Marathi) at Mumbai (being the place where the Stock Exchange is situated) and Mehnat (Punjabi) at Chandigarh edition (being the place where the registered Office of the Target Company is situated) on Friday, February 10, 2017. Further, the Corrigendum to the Detailed Public Statement ("Corrigendum") with respect to the aforementioned offer was published in all editions of the Business Standard (English), Business Standard (Hindi), Lakshadeep (Marathi) at Mumbai (being the place where the Stock Exchange is situated) and Mehnat (Punjabi) at Chandigarh edition (being the place where the registered Office of the Target Company is situated) on Tuesday, June 06, 2017.

1. Name of the Target Company	:	Pioneer Agro Extracts Limited
2. Name of the Acquirers	:	Mr. Jagat Mohan Aggarwal (Acquirer 1"), Mrs. Shuchita Aggarwal (Acquirer 2) and Jagat Mohan Aggarwal HUF (Acquirer 3)
3. Name of the Manager to the Offer	:	Corporate Capital Ventures Private Limited
4. Name of the Registrar to the Offer	:	Skyline Financial Services Private Limited
5. Offer Details	:	
a. Date of Opening of the Offer	:	Tuesday, June 20, 2017
b. Date of Closing of the Offer	:	Tuesday, July 04, 2017
6. Date of Payment of Consideration	:	Wednesday, July 12, 2017
7. Details of Acquisition	:	

Sl. No.	Particulars	Proposed in the Offer Documents		Actuals	
7.1	Offer Price (A)	Rs. 10 per equity share		Rs. 10 per equity share	
7.2	Aggregate number of shares tendered (B)	2236817		1449958	
7.3	Aggregate number of shares accepted (C)	2236817		1441458	
7.4	Size of the Offer (Numbers of shares multiplied by offer price per share) (A * C)	22368170		14414580	
7.5	Shareholding of the Acquirers before Agreements/ Public Announcement (Numbers & % of Fully Diluted Equity Share Capital) <ul style="list-style-type: none">AcquirersOther Promoter Group	740584 (17.09%) 271391 (6.26%)		740584 (17.09%) 271391 (6.26%)	
7.6	Shares Acquired by way of Agreements <ul style="list-style-type: none">Number% of Fully Diluted Equity Share Capital	Nil Not Applicable		Nil Not Applicable	
7.7	Shares Acquired by way of Open Offer <ul style="list-style-type: none">Number% of Fully Diluted Equity Share Capital	2236817 (51.63%)		1441458 (33.27%)	
7.8	Shares Acquired after Detailed Public Statement <ul style="list-style-type: none">Number of shares acquiredPrice of shares acquired% of shares acquired	Nil Not Applicable Not Applicable		Nil Not Applicable Not Applicable	
7.9	Post offer shareholding of Acquirers (Number & % of Fully Diluted Equity Share Capital) <ul style="list-style-type: none">AcquirersOther Promoter Group	2977401 (68.73%) 271391 (6.26%)		2182042 (50.37%) 271391 (6.26%)	
7.10	Pre & Post offer shareholding of the public <ul style="list-style-type: none">Number% of Fully Diluted Equity Share Capital	Pre Offer	Post Offer	Pre Offer	Post Offer
		3320325	1083508	3320325	1878867
		76.64%	25.01%	76.64%	43.37%

8. The Acquirers severally and jointly accept full responsibility for the information contained in the Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and at the Registered office of the Target Company.

10. Capitalised terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or DPS and/or Letter of Offer.

Issued by Manager to the Offer



Corporate Capital Ventures

CORPORATE CAPITALVENTURES PRIVATE LIMITED

SEBI Regn. No.: MB/INM000012276

Regd. Off.: 160 (Basement), Vinoba Puri, Lajpat Nagar -II New Delhi- 110024

Contact Person: Mr. Kulbhushan Parashar

E-mail: info@ccvindia.com

Website: www.ccvindia.com

Place: New Delhi

Date: 14.07.17